## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION No. 1867 TO BE ANSWERED ON 13/03/2023

### **Segregator Packaging Indicator**

#### 1867. SHRI KESINENI SRINIVAS:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the majority of the solid waste in the country remains unsegregated and untreated;
- (b) if so, the reasons therefor and the steps proposed by the Government to ensure the segregation of waste at the point of origin;
- (c) whether the Government plans to introduce a "Segregator Packaging Indicator" in order to ensure effective segregation of the waste; and
- (d) if so, the steps taken by the Government in this regard?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) As per Annual Report of Central Pollution Control Board for the year 2020-21, the total quantity of solid waste generated in the country was 160038.9 Tonnes Per Day (TPD) of which 152749.5 TPD of waste was collected, of which 79956.3 TPD of waste was segregated and treated, and 29427.2 TPD was landfilled. Under Swachh Bharat Mission, the solid waste processing capacity has increased from 26,000 TPD in 2014 to 1,31,876 TPD in 2022, in the country. Further, Swachh Bharat Mission Urban 2.0 launched in October 2021 envisions 100 % scientific management of solid waste.

As per Solid Waste Management (SWM) Rules 2016, every waste generator has to segregate and store solid waste in three separate streams namely bio-degradable, non-biodegradable and domestic hazardous wastes and handover segregated wastes to authorised waste pickers or waste collectors as per the direction or notification by the local authorities from time to time. Under Solid Waste Management component of Swachh Bharat Mission (Urban), the setting up of material recovery facility, transfer stations, composting plants, bio-methanation plants, RDF processing facilities, plastic waste processing facilities, waste to electricity, sanitary etc. are covered. The Ministry has notified Guidelines on Extended Producer Responsibility for plastic packaging on 16<sup>th</sup> February 2022, wherein, producers, importers and brand owners are mandated for undertaking extended producer responsibility on plastic packaging. The guidelines mandate targets for recycling of plastic packaging waste, reuse of rigid plastic packaging and use of recycled plastic content. There is no proposal under consideration at present for introducing "Segregator Packaging Indicator".